

Naphtha unit at Bongaigaon Petro-chemical complex. I would like to know from the Minister what has happened to this proposal and how the Naphtha of Bongaigaon is being used now ?

SHRI BRAHMA DUTT Sir, about Bongaigaon, the details are not available with me. But as far as I remember, we wanted to expand the capacity of Bongaigaon by installing some new machinery. But that has been stalled due to new refinery.

SHRI DINESH GOSWAMI Even that is also stopped.

SHRI BRAHMA DUTT : The Hon. Member is aware of the new refinery. It was supposed to come in the private sector but no private individual came forward. We are considering to set up ourselves because it is required.

Setting up of Caprolactum and Cement Units in Bihar

* 354 SHRI SATYENDRANARAYAN SINHA
SHRIMATI PRABHAWATI GUPTA

Will the Minister of INDUSTRY be pleased to state -

(a) whether caprolactum and cement units are to be set up in Bihar during the Seventh Plan ;

(b) if so, the location of these units ;

(c) whether these would be adequate to stimulate industrial development of Bihar ; and

(d) if not, what other projects would be located in the State during this Plan period ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI J. VENGALA RAO)
(a) to (d) A Statement is given below

Statement

(a) to (d) A letter of intent for a capacity of 50,000 tonnes per annum of caprolactum was issued on 5.7.1985 in favour of Bihar State Industrial Development Corporation Ltd. Precise indications regarding the completion of the project are not available.

As regards cement, at present, there are six cement plants in Bihar with an installed capacity of 25.50 lakh tonnes per annum and their annual production is around 12 lakh tonnes per annum. Two of these plants with an installed capacity of 8.74 lakh tonnes are lying closed. Further, letters of intent/Registration Certificates have been issued for cement plants for a total capacity of 6,30,000 tonnes per annum.

The implementation of these projects is expected to give a fillip to the industrial development of Bihar. The industrial development of the State would depend on infrastructural support for which the State Governments are primarily responsible.

SHRI SATYENDRA NARAYAN SINHA . Sir, the reply to my question is not satisfactory. Part (b) and (d) of my question has not been answered at all. I would like to know from the Minister whether any of these industries is going to be set up in 'no industries district' or not ? And why is that the Government of India have not kept us informed about the progress in the setting up of these industries.

SHRI J. VENGALA RAO . Sir, in Bihar the following Letter of Intents for registration have been issued for starting the cement plants. The Letter of Intents for Sone Valley Portland Cement and Progressive Cement have been issued and DGTD also granted registration for other cement factories. But nobody is starting industries there. Two cement industries have already been closed. In Bihar the share in public sector investment and the man-power employment are very good. In 1985-86, the total investment in public sector was Rs. 6308 crores which is 11% of the total amount invested in the country.

Similarly 4.54 lakhs of employees are there, which is about 22% of the employment in PSUs in the country.

Some of the public sector undertakings are Bokaro Steel Plant Hindustan Copper Ltd., Fertilizer Corporation of India Bharat Wagon and Engineering Ltd., Uranium Corporation of India, etc.

SHRI SATYENDRA NARAYAN SINHA : Is that the reply to the question that I put ?

SHRI G. G. SWELL : Have you followed the Minister ? Without following him, you are coming to the conclusion !

SHRI RAJ MANGAL PANDE : Is it necessary that you have to get a reply as desired by you ?

SHRI SATYENDRA NARAYAN SINHA : I think the Hon. Minister will be asked to reply to my question specifically.

I asked how many licences have been issued and what employment opportunity has been created, whether major employment has been provided or not, whether the industry has been set up in no-industry district or not. But nothing of the kind has been replied by the Minister. In the Statement that has been given to us the Minister has also admitted that two of the cement plants are lying unused and the installed capacity of six cement plants has been utilised only upto 50%. Still, letters of intent/registration certificates have been issued for another cement plant. What is the good of giving all these kinds of licences when no industry is being set up ?

I asked a specific question whether the Government have taken any steps to ensure that any of these industries are being set up in no-industry district, why is it that no steps has been taken by the Government of India to find out why the caprolactum plant has not been set up and what progress has been made in this regard.

SHRI J. VENGALA RAO : The answer for (a) to (d) was that a letter of intent for a capacity of 50,000 tonnes per annum of caprolactum was issued. They are not in a position to start it. Recently

I visited Bihar twice. Bihar Chief Minister came and discussed this with me. Even when a letter of intent was issued in the backward area, they are not in a position to implement it. You know that one industry was shifted to Rajasthan also because they were not in a position to implement it.

SHRI SATYENDRA NARAYAN SINHA : My question was about the location of these units ; whether they are in no-industry districts. But the Hon Minister has not answered this question.

SHRI M. ARUNACHALAM : Our policy is to develop backward areas and various types of incentives have been given to the backward areas. They have to take the industries to the backward areas. We are giving all incentives.

SHRI G.G. SWALL : He asked a specific question whether these units have been set up in no-industry districts. Why don't you give a simple reply ?

SHRI M. ARUNACHALAM : In backward areas we have given a letter of intent and licences. It is they who have to themselves establish industries there.

[*Translation*]

SHRIMATI PRABHAWATI GUPIA : Mr. Speaker, Sir, you must have observed that the main question and the reply given by the hon. Minister are contradictory. The reply is vague and disappointing. We want a categorical reply on the one hand, the hon Minister says that there will be a sort of industrial revolution in Bihar when the two projects i.e. of caprolactum and cement are set up there, whereas on the other, he says that nobody is coming forward to set up industries even though the Government have issued letters of intent. I wonder how there will be industrial revolution in Bihar when the projects have not been finalised, nobody is coming forward to set up industries and two cement plants are lying closed. I would also like to know whether the north Bihar whose economy has been shattered because of frequent floods will be strengthened by establishing agro-based industries besides encouraging small and medium industries by

creating a network there so that poverty in the area is removed. Besides, kindly tell us whether the thermal power plants in North Bihar.....

MR. SPEAKER : It is alright, this is not the time to deliver a lecture.

SHRIMATI PRABHAWATI GUPTA
But then how can Bihar be industrialised ? Will the thermal power plant be restricted to North Bihar alone and our factories and plants that are there ..

I would like to know...

MR. SPEAKER : What are you doing ? Is this the time to make a speech ? This is not the time to deliver a speech.

(Interruptions)

MR. SPEAKER : Reply to what ?

SHRI C.P. THAKUR : Mr. Speaker, Sir, some hon. Members have pointed out just now that because of floods in Bihar, the major industry - Dalmia Industry - has become sick and the employees have been rendered jobless. From the hon. Minister's reply it seems that no industry is going to be set up there. Unless the Central Government takes an aggressive approach in this matter and asks the industrialists to set up industries in Bihar, industrialisation of Bihar cannot place. We have come to learn that the Chairman of the Lead Bank there has advised the industrialists that if they open industries in Bihar, they will not get any return. Therefore, if the Government does not take aggressive steps, no industry will come up in the area. I would like to know from the hon. Minister as to what steps have been taken in this regard ?

(Interruptions)

KUMARI MAMATA BANERJEE : Sir, there should be a full discussion on Bihar.

(Interruptions)

{English}

SHRI J. VENGALA RAO : Sir, as I have already said in the year 1984...

(Interruptions) Please hear me.

SHRI CHANDRA PRATAP NARAIN SINGH : Sir, the Minister says 'hear me' but the Members are agitated. Why should we hear him ?

SHRI G.G. SWELL . And even if we hear him we do not understand.

(Interruption.)

MR. SPEAKER : Let him answer. If you do not want him to reply I will pass on to the next question.

SHRI J. VENGALA RAO . Sir, in the year 1984 we had given 21 letters of intents and 26 industrial licences. In the year 1985 we gave 22 letter of intents and 20 industrial licences. As far as 1986 is concerned 18 letter of intents and 9 industrial licences were given. Upto October, 1987 we have given 11 letter of intents and 8 industrial licences.

AN HON. MEMBER . Tell us how many industries have come up there.

SHRI J. VENGALA RAO . Sir, I have visited Bihar twice. Recently I went to Ranchi and there I met the Chief Minister. He told me there is no power generation sufficient for the existing industries. So let them first generate power and then they have the right to ask for industries.

SHRI C.P. THAKUR . Sir, to say that there is no power and there is no industry this is a bad approach. This is no reply to our question

(Interruptions)

THE MINISTER OF ENERGY AND MINISTER OF STEEL AND MINES (SHRI VASANT SATHE) : Sir, shall I intervene ? A reference has been made to power. If you want I can answer.

(Interruptions)

MR. SPEAKER : What are you doing ? How are you behaving ? You put a question I will get the answer.

SHRI G.G. SWELL : You have the right to tell us what we should do and it is our duty to abide. But is it not the duty of the Ministers also to abide ? The question

right at the beginning is about the location and whether these industries have been situated in the no-industry districts. The Minister till now has not come forward with that. He goes on reading all kinds of things which is a bureaucratic reply and we don't understand

MR. SPEAKER : This is something where you have to be very polite.

(Interruptions)

SHRI J VENGALA RAO : Sir, nobody is interested. There is no power generation...

SHRI G.G. SWFII : Is that an answer ?

(Interruptions)

MR. SPEAKER : What are you doing all these things ?

(Interruptions)

MR. SPEAKER : You put a question *(Interruptions)* Order, order. Let me tell you one thing. If you think that this thing is inter-related with all the paraphernalia for putting up an industry and if you want, you can have a full discussion. This can be done. How can he deal with it all alone ?

(Interruptions)

MR. SPEAKER : I know when the discussion will take place, you will not be present here.

(Interruptions)

SHRI BHADRESWAR JANTI : It should not be confined to Bihar alone. It should cover other States also, including Assam.

(Interruptions)

MR. SPEAKER : Give me something in writing. We will see how we can get around this thing.

Dumps of Petrol and Kerosene in Hilly Areas

*355. PROF. SAIFUDDIN SOZ : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state

(a) whether his Ministry had envisaged to create dumps of petrol/kerosene oil in hilly and far flung areas; and

(b) the progress made on this project ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHMA DUTT) (a) and (b) Yes, Sir. The oil industry has plans to establish a number of new retail outlets and kerosene dealerships including Taluka Kerosene Depots (TKD) in the hilly and far flung areas. The proposals are at different stages of implementation.

PROF. SAIFUDDIN SOZ : In response to part (a) of my question "whether his Ministry had envisaged to create dumps of petrol/kerosene oil in hilly and farflung areas", the Hon'ble Minister gave his answer in affirmative. But nothing has happened.

Perhaps six months ago, in response to our demand, the Hon'ble Minister at that time was thinking of creating dumps of gas, kerosene and petrol at some centrally located places so that hilly areas could be provided this facility. In my State, the entire Ladakh region. Tulail, Gurez. Keran, Karnah. Machil in Kashmir and Madh, Dachan, Doodu Basant Garh, Bani, etc., in Jammu are far-flung areas. These and several other places in the hilly areas become inaccessible. Would the Hon'ble Minister come forward with a commitment that he will create dumps at centrally places so that these far-flung areas could be provided this facility ? After all, is it not your responsibility to improve the quality of life in these hilly areas ?

SHRI BRAHMA DUTT : I fully realise and understand the difficulties of Ladakh region. In spite of various bottlenecks, practically for about six months in a year, we are making all our attempts to create